

(c) when it will submit its report;

(d) whether any representation has been received regarding the delay in submitting the report; and

(e) if so, the action taken thereon?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) Yes, Sir.

(b) The Committee was appointed in October, 1965.

(c) It has already submitted its report.

(d) Yes, Sir, it was received before the report was submitted.

(e) The representationists were informed that the Committee had submitted its report which is now being examined.

Mechanics in A.I.R.

710. Shri Abdul Ghani Dar: Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of senior and junior mechanics in All-India Radio who are drawing maximum of the pay;

(b) whether it is a fact that a large number of qualified and experienced mechanics have left All-India Radio due to less scope of promotions;

(c) whether there is a proposal to raise the ceiling of their pay scale;

(d) if so, the time likely to be taken; and

(e) if not, the reasons therefor?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) and (b). The information is being collected and will be laid on the Table of the House.

(c) to (e). The whole question whether the scales of pay of various categories of Class III Technical staff including Mechanics and Senior Mechanics in All India Radio need any revision, is under examination. It is likely to take some time before a final decision is taken in the matter.

Work-Charged Staff in A.I.R.

711. Shri Abdul Ghani Dar: Will the Minister of Information and Broadcasting be pleased to state:

(a) the total number of work-charged staff in the All-India Radio who have put in more than three years of service;

(b) how many of them have been absorbed in the regular establishment;

(c) the number of cases pending;

(d) the steps taken to regularise the staff amongst the work-charged; and

(e) if not, the reasons therefor?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) 20.

(b) None.

(c) 20.

(d) and (e). Action is being taken to create some regular posts to absorb them.

Activities of Pak Criminals in Rajasthan

712. Shri P. M. Sayeed:
Shri Lhadhar Kotaki:
Shri Shri Gopal Sahoo:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that on the 16th April, 1967, four armed Pakistani criminals on camel backs entered the border village of Gulwali in Pugal, District Bikaner and looted the villagers;

(b) if so, the particulars thereof;

(c) the steps taken to check such activities of Pakistanis in the border areas; and

(d) whether any protest was lodged with the Pakistan Government?

The Minister of External Affairs (Shri M. C. Chagla): (a) and (b). No, Sir. No such incident occurred on

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16th April, 1967. However, an incident of a similar nature occurred on the night of 8/9 April at Guluwali, P.S., Pugal, District, Bikaner. The details of this incident are as under:—

4 Pak criminals on two camels entered Indian territory and committed theft of property worth Rs. 2450 in village Guluwali on night 8/9 April, 1967. The criminals crossed back into Pak territory with the stolen property.

The Pak border officials were asked to investigate the case and it was followed up by a Flag Meeting on 15th April, 1967 when the stolen property was returned by Pakistan and was restored to the rightful owner.

(c) Patrolling on the border has been intensified to check the infiltration of criminals.

(d) In accordance with Ground Rules, reports about such incidents are lodged by the Border Security Forces with their opposite Border Post Commander who acknowledges the receipt and then informs the nearest Police Station in his own country who make necessary efforts to recover the property. After recovery, the property is handed over to the border officials on the other side. In this particular case, the stolen property was returned on 15th April, 1967 and as such no other protest was lodged with the Pakistan Government.

Intrusion by East Pakistan Armed Forces in Tripura

713. Shri Bishwanath Roy:
Shri Ramachandra Veerappa:
Shri N. K. Sanghi:
Shri Y. A. Prasad:
Shrimati Jyotsna Chanda:

Will the Minister of External Affairs be pleased to state:

(a) whether a party of East Pakistan Armed Forces intruded into the Indian territory in Tripura on the 10th April, 1967; and

(b) if so, the nature of casualties and the steps taken by Government in this regard?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes, Sir. On 10th April, 1967 at about 12.30 hours some Pakistani smugglers, apparently with the connivance of the East Pakistan Rifles personnel, intruded into Indian territory at village Bhagalpur, PS Kotwali, Sadar Sub-Division. While chasing them the Indian Security Patrol was fired upon by the EPR well within the Indian territory. About 500 rounds by automatic weapons were fired by the EPR and the firing continued intermittently for about two hours. Our forces acted with great restraint and fired only 138 rounds in self-defence. They also succeeded in recovering the smuggled properties before the intruders could cross into Pakistan.

(b) There were no casualties on our side. Protests were lodged with the Pakistan Government by the Border Security Force as well as by the State Government of Tripura. The Government of East Pakistan sent a counter-protest alleging that the Indian border forces fired on Pakistani police patrols while the latter, were in pursuit of some smuggler; inside Pakistan territory and that the Pakistani patrols had to open fire on the Indian forces in self-defence.

Pakistan's allegation has been refuted by the Tripura Government and the East Pakistan Government has been asked to take action on our protest which was based on true facts.

Government in exile proposed by Aden Nationalists

714. Shri Madhu Limaye:
Shri S. M. Banerjee:
Shri George Fernandes:
Dr. Ram Manohar Lohia:
Shri J. H. Patel:

Will the Minister of External Affairs be pleased to state:

(a) whether Government's attention has been drawn to the report about